Written Answers to

Sl.N	Io. Name of Industry	Action Taken				
		Act, 1974 to UPPCB to direct the unit to take necessary pollution control measures in a time bound manner.				
		(ii) The unit was again inspected in November, 2011 and the unit was found not in operation due to completion of crushing season. The unit was asked to take necessary pollution control measures for compliance of prescribed effluent standards.				
4.	M/s Wave Industries Pvt. Ltd. Bandukedi, Saharanpur	The unit was inspected in November, 2011 and the unit was found not in operation due to completion of crushing season. The unit was asked to take necessary pollution control measures for compliance of prescribed effluent standards.				
5.	M/s. Sainov Spirits Private Ltd., Pilkhani, Saharanpur	The unit was inspected in November, 2011 and the unit was found not in operation. Accordingly, Direction under section 5 of Environment (Protection) Act, 1986 was issued to the unit in November, 2011 to submit action plan to achieve Zero Liquid Discharge (ZLD) and to comply with composting protocol, not to resume operation and to monitor ground water quality along with Bank Guarantee. The unit was asked to submit road map for				

Power projects for environment clearance

system to achieve ZLD.

installation of concentration-cum-incineration

1754. DR. T.N. SEEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a large number of power projects are awaiting environment and forest clearances;

- (b) if so, the details thereof along with the details of the power projects cleared and those rejected during the last three years, State-wise and project-wise;
- (c) the reasons for the pendency along with the period since when they are pending, project-wise; and
 - (d) the time by when the pending projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) There are 20 power projects awaiting environmental clearance and 28 power projects awaiting clearance for diversion of forest land. The details are given in Statement-I (See below).

166 power projects were granted environmental clearance and 143 power projects were granted forest clearance during the last three years. The details are given at Annexure [See Appendix 226 Annexure No. 19]. Two power projects for environmental clearances and three power projects for forest clearance were rejected during the last three years. The status is given in Statement II (See below).

(c) and (d) The Ministry has taken a number of steps to ensure timely decisions on the applications for environmental clearances by: (i) constituting sector specific Expert Appraisal Committees (EACs) for appraisal of thermal, hydro and nuclear power projects, regular meeting of the EACs; (ii) preparation of sector specific technical guidance manuals which are posted on the Ministry's website to prepare EIA reports addressing all the related issues. The EIA Notification, 2006 prescribes a time limit of 105 days from the day of receipt of complete information for according environmental clearance.

As and when complete information is submitted by the project proponent, the proposals are considered expeditiously for environmental clearance. The main reasons for pendency are delay in submission of Environmental Impact Assessment (EIA) report and Environment Management Plan (EMP) including public hearing report, deficiency in the EIA/EMP reports inadequate data, non-submission of complete information by the project proponents.

Statement-I

A. Pending Thermal Power Projects for Environmental Clearance as on date i.e 23.08.2012

Sl.No. Project Details

Gujarat

1. No: J-13012/100/09-IA II (T)

Name: 2x660 MW Coal based Thermal Power Plant at village kaj/Nanavada

in Kodinar Taluka

District: Junagadh, Gujarat

Company: M/s. Shapoorji Pallonji Energy (Gujarat) Pvt. Ltd.

2 No: J-13012/28/10-IA II (T)

Name: 6x660 MW (3960 MW) Super-Critical Technology Imported Coal

Based TPP of at village Bhatvadia. in Kalyanpur Taluk.

District: Jamnagar, Gujarat

Company: M/s. Universal Crescent Power Pvt. Ltd.

3. No: J-13012/45/11-IA II (T)

Name: Proposed 15MW Coal based Co-generation Captive Power Plant at

villages Sarigam and Angam, Taluka Umbergam

District: Valsad, Gujarat

Company: M/s. NR Agarwal Industries Ltd.

4. No. J-13012/37/2011-IA II(T)

Name: Expansion by addition of 1.5 MW Captive Power Plant at

village Morai

District: Valsat, Gujarat

Company: M/s Ruby Macons Limited.

Madhya Pradesh

5. No. J-13012/30/10-IA II(T)

Name: 2x660 MW Coal based Pench TPP at Village Dhanora, District

Chhindwara (M.P.)

Company: M/s Adani Pench Power Ltd.

Sl.No.

Project Details

Maharashtra

6. No J-13012/112/08-IA-II (T)

Name: 2100 MW Gas based combined cycle power plant at village

Kondgaon, Taluka Roha District: Raigad, Maharashtra

Company: M/s Urban Energy Generation Pvt. Ltd.

7. No. J-13012/75/2010-IA.II(T)

Name: Expansion by addition of 1x660 MW Bhusawal Thermal Power Station

expansion project of MAHAGENGO at

Village: Pimpri-Sekam Taluk: Bhusawal Distt: Jalgaon

Company: M/s. Maharashtra State power Generation Co. Ltd. (MAHAGENCO)

8. No. J13012/80/2011-IA.II(Т)

Name: 21 MW Bagasse Based Co-Generation Project at village Pangari

District: Beed State: Maharashtra

Company: M/s. Vaidyanath Sahakari Sakhar Karkhana Ltd.

Odisha

9. No. J-13012/25/2007-IA.II(T)

Name: 2 x 660MW/2 x 700MW Tentuli Thermal Power Plant in District Angul,

State: Odisha

Company: M/s. Mahanadi Aban Power Ltd. (M/s. NSL Nagapattinum Power

and Infratech Pvt. Ltd.)

Tamil Nadu

10. No. J-13012/107/11-IA II(Т)

Name: 150 MW Thermal Power Plant at village Kilvelur Taluk

District: Nagapattinam, Tamil Nadu

Company: M/s. Nagapattinam Energy Pvt. Ltd.

11. No. J-13012/36/2010-IA.II(T)

Name: 2x800 MW Ennore SEZ Supercritical Thermal Power Plant at Village

Vayalur

Sl.No. Project Details

> District: Thiruvallur State: Tamil Nadu

Company: M/s TANGEDCO

Uttar Pradesh

Written Answers to

12. No. J-13012/155/10-IA-II (T)

> Name: 2 x 660 MW Coal Based TPP Phase-II at Villages Bhartauli, Chaperghata, Rasulpur Bhuranda and Kripalpur, Tehsil Bhognipur,

District: Ramabai Nagar, Uttar Pradesh

Company: M/s. Lanco Anpara Power Pvt. Ltd.

No. J-13012/148/08-IA-II (T) 13.

Name: Expansion of existing power plant from 741.7 MW to 999.7 MW at

Renusagar

District: Sonebhadra, Uttar Pradesh Company: M/s Hindalco Industries Ltd.

14. No. J-13012/121/2009-IA.II(T)

Name: 2x660 MW Jawaharpur Thermal Power Project at village Malawan

District: Etah State: Uttar Pradesh

Company: M/s. Jawaharpur Vidyut Utpadam Nigam Ltd.

B. River Valley and Hydroelectric Projects pending for EC clearance

Sl.No State		Project Details		
1.	Uttarakhand	J-12011/92/2007-IA.I		
		Project Name: Devsari HEP (252 MW)		
		District: Chamoli		
		Company: M/s. Satluj Jal Vidyut Nigam Ltd.		
2	Uttarakhand	J-12011/16/2010-IA.I		
		Project Name: Naitwari Mori HEP (60 MW) Project		
		District: Uttarkashi		
		Company: M/s. Satluj Jal Vidyut Nigam Ltd.		
3. Himachal Pradesh		J-12011/6/2010-IA.I		
		Project Name: Selii HEP Project (4000 MW)		
		District: Kinnaur		
		Company: M/s. Moser Baer Projects Pvt. Ltd.		

C. To be considered by the EAC

Sl.No. State		Project Details			
4.	Sikkim	J-12011/67/2008-IA.I			
		Project Name: Teesta-IV HEP Project (520 MW)			
		District: North Sikkim			
		Company: M/s. NHPCLtd.			
5.	Arunachal Pradesh	J-12011/71/2007-IA.I			
		Project Name: Hirong HEP (500 MW) Project			
		District: West Siang			
		Company: M/s. Jaiprakash Associates Ltd.			
6.	Jammu and Kashmir	J-12011/39/2009-IA.I			
		Project Name: Baglihar Stage-II HEP (450 MW) Projects			
		District: Ramban			
		Company: M/s. J and K Power Development			
		Corporation Ltd.			

D. Details of Proposals seeking Prior Approval of Central Government under the Forest (Conservation) Act, 1980 for Diversion of Forest Land for Hydel Projects pending before the Government of India

Sl.N	Name of Proposal	State
1.	Const. of 5.00 MW Gramongh Hepin Favour of M/s. Shobla Hydro Power Pvt. Ltd., Kullu	Himachal Pradesh
2.	Diversion of 5056.50 Ha of Forest Land in Favour of M/s. NHPC for Construction of Dibang Multipurpose Project (3000 MW) on Dibang River in Lower Dibang Valley of Lower Dibang District of Arunachal Pradesh.	Arunachal Pradesh
3.	Tipaimukh Hydro Electric (M) Project	Manipur
4.	Diversion of 313.88 Ha of Forest Land for Construction of Tato-II Hydro Electric Project (700 MW) on Siyom River in West Siang District in F/O M/s. Tato Hydro Power (P) Ltd.	Arunachal Pradesh

Written Answers to

Sl.N	o. Name of Proposal	State
5.	Diversion of 217.522 Ha of Forest Land for Construction of 261 MW Rupsiabagar-Khasiyabara Hydro-Electric Project in Favour of NTPC Ltd.	Uttaranchal
6.	Diversion of 20.3619 Ha of Forest Land for . Establishment of an Hydro Power Project on River Baitarani by M/s. Baitarani Power Project Ltd.	Odisha
7.	Diversion of 0.1970 Ha of Additional Forest Land in Favour of M/s. Shree Vekteswara Enterprises, 4-3-128/10, 1st Floor, Hill Street Securderabad for the construction of 2.00 MW Khanyara hep within the Jurisdiction of Rohroo Forest Division Distt. Shimla, Himachal Pradesh.	Himachal Pradesh
8.	Diversion of 143.4928 Ha of Forest Land for construction of 520 MW Hep Teesta Stege-IV under Mangan and Dzongu Range in North Distict of Sikkim by NHPC Limited, Sikkim.	Sikkim
9.	Dhakwa Hydel Project by T.H.D.C. India Ltd.	Uttar Pradesh
10.	Const. of 24.00 MW Paudital Lassa Hep in favour of M/s. Greenko Hatkoti Energy Private Ltd. Plot No. 1071, Road No. 44 Jublee Hills Hyderabad	Himachal Pradesh
11.	Diversion of 197.173 Ha. of Forest Land for 252 MW Devsari Hydro Electric Project on River Pinder in Tehsil Tharali, Distt. Chamoli in favour of M/s. SJVN	Uttaranchal
12.	Diversion of 276.1875 Ha Forest Land in Favour of M/s. Seli Hydro Electric Power Company Ltd. for the construction of 400 MW Seli Hydro Electric Project with in the Jurisdiction of Lahaul Forest Division, District Lahaul and Spiti. Himachal Pradesh	Himachal Pradesh
13.	Diversion of Forest Land for 1551.60 Ha of Forest Land under the Forest (Conservation), Act, 1980 got construction of Tipaimukh Hydro Electrict Project in Mizor	Mizoram am

E. Details of Proposals seeking Prior Approval of Central Government under the Forest (Conservation) Act, 1980 for Diversion of Forest Land for Wind Projects pending before the Government of India.

Diversion of 123.09 Ha of Reserved. Forest Lan construction of Wind Power Project at Village Land	nd for Gujarat
Lakshimpur (Netra), Ugedi and Nagvir, Ta Nakh District Kuchchh in Favour of Enercon (India) L Vadodara, District of Gujarat.	atrana,
 Diversion of 27.832 Ha. of Forest Land for setting 10.40 MW WPP Situated in Barren Hill Ranges and Ramadurg Taluks, Belgaum Dist. in Favour Enercon (India) Ltd. 	of Saundatti
3. Diversion of 224 Ha of Forest Land in Jattinaka Reserved Forest (North East and South East) U gidurga RF and other forest areas in Harapanah of Davanagere Forest Division for the establish 159.60 MW Wind Power Project in Favour of M Relaties Ltd. Banglore	Jehehan- alli Range ment of
4. Diversion of 224 Ha of Forest Land in Jathinaka East and South East Reserved Forest Uchchang and other forest areas in Harapanahalli Range of Davanagere Forest Division for the establishme 159.60 MW Windpower Project in Favour of M. Relaties Ltd. Banglore	gidurga RF of ent of
 For construction 49.5 MW Wind Form Project is M/s Ansolidetad Enegry Consultent Ltd. 	n F/O Madhya Pradesh
6. For construction Wind Form Project in F/O Suzi Energy Ltd. Indore.	lon Madhya Pradesh
 For construction 18 MW Wind Power Project in Marut Shakti Energy India Ltd. 	n F/O Madhya Pradesh
8. Diverison of 0.1832 Ha. forest land for laying 33 Transmission Line in F/O Win Vind Energy Pow	

F. Details of Proposals seeking Prior Approval of Central Government under the Forest (Conservation) Act, 1980 for Diversion of Forest Land for Thermal Projects pending before the Government of India.

S.No. Name of Proposal

State

- Diversion of 150.380 Ha of Forest Land for Establishment Chhattisgarh of Thermal Power Plant and Relevant Works in favour of M/s. Dheeru Powergen Pvt. Ltd. in Katghora Forest Division, District Korba, Chhattisgarh.
- Diversion of 151.762 Ha of Forest Land for Construction Chhattisgarh of Super Thermal Power Plant, Lara (5x800 MW Capicity (4000MW) in favour of NTPC Raigarh Forest Division, Raigarh, Chhattisgarh.
- Diversion of 279.421 Ha of Forest Land for the Establish- Chhattisgarh ment of 1320 MW Super Thermal Power Plant in South Sarguja Forest Division, Sarguja District in favour of IFFCO Chhattisgarh Power Ltd.
- For Construction Electro Thermal Project 1980 MW in Madhya Pradesh F/O M/s. Welspan Energy Ltd. Katni Distt. of Madhya Pradesh
- Diversion of 7.438 Ha of Forest Land for Establishment Odisha of Proposed 1320 MW (2x 660 MW) Lanco Babandh Power Plant by M/s. Lanco Babandh Power Pvt. Ltd. in Kurunti and Kharagparasad Village of Dhenkanal
- Kalisindh Dam to Thermal Power Plant Water Pipe and Rajasthan Railway Line in Favour of RVUN
- Diversion of 9.83 Ha. of Forest Land in Palaiyur RF of Tamil Nadu Maduranthagam Range in Kancheepuram District for Cheyyur Mega Power Project in favour of The Director, Coastal Tamil Nadu Power Limited, New Delhi.

Statement-II

A. Thermal Power Projects rejected in last three years

S1.	No. Proj	ect Details	Da	te of EC Is:	sued	Date of Cancellation
1.	Plant at villag Taluk District: U	al based Thermal I e Hanhon, in K Jttara Kannada, Kan Ind-Bharat Power (K	anwar nataka	03/06/2009		16/04/2010
В.	Hydro-power pr	oject rejected/withd	rawn (during the la	ast 3	years
Sl.No State Project Details Rejected Rejected on Reasons						Reasons
1	Uttarakhand	Project Name: Ko Stage 1B (320 MV District: Pauri and Garhwal Company: M/s NE	W) 1 Tehri HPC L	td.	envii dated orde there draw Kotl	AA has quashed the ronmental clearance d 14.8.2007, vide their r dated 15.9.2010. efore, Ministry withws the EC issued to ibhel HEP Stage -1B
C. Details of Hydel Power Projects rejected last three years Sl.No. State and Name of Proposal Remarks						Remarks
Ut	tarakhand					
1.	Diversion of 217.522 Ha of Forest Land for Rejected on 07/12/20 Construction of 261 MW Rupsiabagar-Khasiyabara Hydro-Electric Project in favour of NTPC Ltd.			jected on 07/12/2011		
2.	Kothli Bhel Hydro Electric Power Project (S 530 MW) in favour of NHPC			(Stage II,	Re	jected on 5.07.2011
3.	Diversion of Forest Land for construction of Rejected on 07.07.203 320 MW Kotlibhel Hydro Electic Project Stage-IB Devprayag in favour of National Hydroelectric			jected on 07.07.2011		

Power Corporation Limited (NHPC)